

Financial Assistance to Orissa under Rashtriya Mahila Kosh

2908. SHRI RAHASBIHARI BARIK: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to refer to answer to Unstarred Question 1197, given in the Rajya Sabha on 5th March, 1999 and state:

(a) the funds allocated by Government to NGOs under Micro-projects for development of tribes functioning in Orissa; and

(b) the details of activities undertaken by these NGOs in the State and the number of persons benefited?

THE MINISTER OF STATE OF THE DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT OF THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SUSHREE UMA BHARTI): (a) and (b) Information is being collected and will be laid on the Table of the House.

केन्द्रीय विद्यालयों में समाजोपयोगी उत्पादक कार्य (एस०यू०पी०डब्ल्यू) शिक्षक

2909. श्री गया सिंह:
श्री गोविन्दराम मिरि:

क्या मानव संसाधन विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) केन्द्रीय विद्यालयों में समाजोपयोगी उत्पादक कार्य शिक्षकों के पद-सृजन के लिए निर्धारित वर्तमान मानदण्ड क्या है;

(ख) क्या यह सच है कि दिल्ली तथा लखनऊ सम्भाग के कुछ केन्द्रीय विद्यालयों में समाजोपयोगी उत्पादक कार्य शिक्षकों के पद पर अन्य विषयों के प्रशिक्षित शिक्षक और/या स्नातकोत्तर शिक्षक कार्य कर रहे हैं;

(ग) यदि हां, तो 1 मार्च, 1999 की स्थिति के अनुसार ऐसे शिक्षकों का विषय, पद, कार्यारम्भ की तिथि तथा प्रत्येक मामले में औचित्यवार ब्यौरा क्या है;

(घ) क्या वर्ष 1990—1998 के बीच भी इन पदों पर अन्य विषयों के अध्यापकों ने कार्य किया है, और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

मानव संसाधन विकास मंत्री (डा० मुरली मनोहर जोशी): (क) से (ङ) सूचना एकत्र की जा रही है और सभा पटल पर रख दी जाएगी।

Allotment of Contract for dry cleaning of blankets

2910. SHRI NAGENDRA NATH OJHA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Ministry has received complaints from Members of Parliament regarding allotment of contract by Delhi division for washing and disinfecting of Linen and dry cleaning of blanket etc. to M/s Laundrais; and

(b) if so, what action has been taken thereon?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAM NAIK): (a) Yes Sir.

(b) A contract for mechanised laundry was awarded to M/s Laundrais as per the prescribed procedure of the tendering system. One of the parties who did not get the contract has filed a case in the Hon'ble High Court of Delhi and the case is subjudice.

New Rail line from Bhanupalli-Bilaspur-Beri

2911. SHRIMATI CHANDRESH KUMARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Railways have taken some initiatives at their own for construction of new Bhanupalli-Bilaspur-Beri rail line;

(b) if so, the details thereof with present status, including target fixed for completion; and

(c) if not, the reasons therefor?